

[*Translation*]

Production of Potatoes

4295. SHRI KALI PRASAD PANDEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government are going to launch any special campaign to increase production of potatoes during the next year and if so, the details thereof;

(b) whether Government are also considering a proposal to set up a potato cell under the National Fruit Development Organisation;

(c) whether Government have provided or propose to provide financial assistance, technique and machinery to State Governments for setting up small industrial units in potato growing States for preparing different products from potato and if so, the State-wise details of the action taken in this regard during the last two years and the details of the various effective steps being taken during the current year; and

(d) whether Government have taken/propose to take any effective steps to promote the export of potatoes and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) and (b). No, Sir.

(c) Department of Food under the Ministry of Food & Civil Supplies has a Plan Scheme of giving assistance to State Governments/Cooperative undertakings for development of fruit and vegetable processing units. There is a plan provision of Rs. 5 lakhs for current year 1987-88. However no proposal has so far been received from any

State Government for setting up Units for processing potatoes.

(d) To encourage export of potato wafers, three percent replenishment licence is available for import of packing material. Additionally, ten per cent CCS is also available from 1.7.86 against export of potato chips/french fries.

[*English*]

Allotment of Plots in Mohammadpur Village

4296. SHRI SHAMINDER SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether alternative plots have been offered to all the plot holders of Sunlight Insurance Company Limited in village Mohammadpur, Delhi;

(b) whether plot holders were offered plots without intimating the exact number of plots to the plot holders;

(c) whether offer made by DDA has been stayed by Delhi High Court as the land offered was meant for a 'Park';

(d) if so, when the possession of the plots is likely to be handed over; and

(e) whether the plots of those which are to be acquired will be paid compensation at the prevailing market rate?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) All Plot holders except three have been offered alternative land.

(b) All Plot holders who were offered plots were intimated the exact plot No. except in the case 3 of plot holders in whose

case only Block number and locality were indicated.

(c) Yes.

(d) After the case is finally disposed of by Honourable Court, possession of these plots or alternative plots will be handed over after the same is accepted by the plot holders of Sunlight Insurance Company in Village Mohammadpur.

(e) The proposal under consideration is to offer alternative plots to the plot holders in exchange for their plot and not to acquire their plots under the Land Acquisition Act. Therefore, the question of paying any compensation to them does not arise.

[*Translation*]

Setting up of AIR Station In Sagar

4297. SHRI NANDLAL CHOUDHARY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the reasons for which construction work of an All India Radio station in Sagar in Madhya Pradesh has been stopped; and

(b) the time by which the work will be restarted and the name of the place where the construction work for setting up of this station is proposed to be started again?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA): (a) The local authorities have objected to construction of AIR/TV tower and related facilities at the site selected due to alleged aesthetic reasons.

(b) The matter has been taken up with the State Government for finding out a solution. The time by which the work will be restarted and the place where the construc-

tion work will be taken up can be indicated only after the matter is finalised.

[*English*]

Promotion to J.A.G. in C.E.S.

4298. SHRI GANGA RAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of officers considered by Departmental Promotion Committees and recommended for promotion to the Junior Administrative Grade (including non-functional Selection Grades) during 1986 and 1987 in the C.E.S. (Civil) and C.E.S. (Electrical);

(b) the criteria and attributes for selection of such officers for being placed in the non-functional selected grade;

(c) whether there has been any change in the criteria for selection in the year 1987 as compared to the year 1986 and earlier;

(d) if so, the salient features of the change in the criteria;

(e) the reasons for changing the criteria; and

(f) the number of officers considered and included in the promotion lists of the two grades during the last three years, year-wise in the above services?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (f). A statement indicating the appointments made to the Ordinary Grade as well as the non-functional Selection Grade in the Junior Administrative Grade of the Central Engineering Service and the Central Electrical and Mechanical Engineering Service, Group A from 1984 onwards is given in the